

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1649
ANSWERED ON 03/08/2026**

PRADHAN MANTRI AWAS YOJANA-(U) 2.0 IN TAMIL NADU

1649. SHRI P. WILSON:

Will the Minister of *Housing And Urban Affairs* be pleased to state:

- (a) whether Government has received any proposal from the Tamil Nadu Housing Board (TNHB) under Pradhan Mantri Awas Yojana-Urban (PMAY-U) 2.0 during 2026 and if so, the details thereof;
- (b) the number of houses sanctioned, completed and occupied under PMAY-U in the State of Tamil Nadu, along with the funds allocated, released and utilised, year-wise;
- (c) the reasons for the delay, if any, in sanctioning proposals or releasing funds under PMAY-U 2.0; and
- (d) whether Government proposes to expedite approvals and enhance financial assistance under PMAY-U 2.0 in view of the rising cost of land and construction in urban areas and if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a): No proposal has been received to Ministry of Housing & Urban Affairs (MoHUA) from Tamil Nadu Housing Board (TNHB) under Pradhan Mantri Awas Yojana-Urban (PMAY-U) 2.0.

(b): Based on the project proposal submitted by State of the Tamil Nadu, a total of 6.86 lakh houses including 0.18 lakh under PMAY-U 2.0, have been sanctioned since inception of the PMAY-U scheme by the Ministry. Out of these 6.86 lakh houses, 6.32 lakh are completed, as on 13.07.2026. A total Central Assistance of ₹11,239 crore has been sanctioned, of which ₹10,892 crores has already been released and ₹10,700 crores have been utilized by the State of Tamil Nadu under PMAY-U & PMAY-U 2.0, so far. The year-wise details of houses sanctioned, grounded and completed along with the funds allocated, released and utilized under PMAY-U & PMAY-U 2.0 in the State of Tamil Nadu are Annexed.

(c): PMAY-U 2.0 is a demand-driven scheme. Based on the applications and beneficiary selection, project proposals are approved by the State Level Sanctioning and Monitoring Committee (SLSMC) and thereafter considered by the Central Sanctioning and Monitoring Committee (CSMC) for release of Central Assistance. Proposals received from States/UTs are examined and approved expeditiously, subject to their conformity with the Scheme Guidelines

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and fulfilment of the prescribed eligibility conditions. Release of Central Assistance is made in accordance with the prescribed compliances under the scheme as Mother Sanction through SNA-SPARSH.

(d): There is no proposal to enhance the fixed Central Assistance under PMAY-U 2.0. The Scheme Guidelines of PMAY-U 2.0 have been formulated after extensive consultations with States/UTs and other stakeholders. Under the scheme, the cost of purchase/construction of houses is shared among the Central Government, State/UT Governments/Urban Local Bodies/Implementing Agencies and the beneficiaries. The Central Government provides its fixed share as Central Assistance to act as a catalyst, encouraging States/UTs and beneficiaries to mobilize additional resources for construction of houses.

Annexure referred in reply to RSUSQ No.1649 due for 03-08-2026

Year-wise details of houses sanctioned, grounded and completed along with the funds allocated, released and utilized under PMAY-U & PMAY-U 2.0 in the State of Tamil Nadu

Sr. No.	FY	Houses Sanctioned (Nos)	Houses Completed (Nos)*	Houses Occupied (Nos)*	Central Assistance Sanctioned (₹ in Crore)	Central Assistance Released (₹ in Crore)	Central Assistance Utilised (₹ in Crore)
1	2015-16	32,463	1,693	277	547.82	129.35	129.35
2	2016-17	94,319	5,617	6,013	1,417.65	637.75	637.75
3	2017-18	1,12,272	33,718	30,362	1,705.38	1,194.00	1,194.00
4	2018-19	1,29,387	1,57,451	1,49,528	2,057.59	1,408.78	1,408.78
5	2019-20	1,03,125	66,088	50,914	1,785.75	1,992.30	1,992.30
6	2020-21	84,129	1,20,143	1,04,971	1,460.54	1,575.24	1,575.24
7	2021-22	69,552	51,877	41,091	1,234.93	1,578.91	1,578.91
8	2022-23	31,713	84,224	81,434	624.82	722.15	722.15
9	2023-24	10,178	40,285	42,098	152.67	877.57	877.57
10	2024-25	-	42,890	48,291	-	222.05	222.05
11	2025-26	18,085	19,925	22,806	249.90	361.55	361.55
12	2026-27	492	8,174	11,685	1.55	192.11	-
Total		6,85,715	6,32,085	5,89,470	11,238.61	10,891.77	10,699.67

Note: * The houses completed or occupied in year include houses sanctioned in previous years.